

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

107. C.P.(IB)-738(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.06.2024**

NAME OF THE PARTIES: M.K. Metals

V/s.

Kundan Industries Limited.

Appearance

For Petitioner: Adv. Shaym Kapadia a/w Mr. Kashish Nainkar i/b
Wadia Ghandy and Co.

For Respondent : Someone is appeared but did not mark appearance
SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Ld. Counsel for the parties jointly request for deferment of hearing on the
ground of settlement. List this matter for reporting settlement on **08.08.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Harshada---

Sd/-
LAKSHMI GURUNG
Member (Judicial)